

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. No.15 of 1998  
(OA 1017/97)

Date of order: 21.7.1998

Present: Hon'ble Mr. S. Dasgupta, Administrative Member  
Hon'ble Mr. D. Purakayastha, Judicial Member

SURESH CH. SARDAR & ORS.

VS

UNION OF INDIA & ORS.

For the Applicants: Mr. D.P. Bhattacharyya, counsel

For the Respondents: Mr. C. Samaddar, counsel

O R D E R

In this miscellaneous application the applicants in OA 1017/97 seek for an interim order directing the respondents not to hold any selection/interview from the outsiders till the disposal of the O.A. We have noted that the aforesaid OA is already listed for hearing on 25.9.98. We are, therefore, of the view that there is no need to pass any interim order at this stage. So, the prayer for interim order is rejected. MA is dismissed.

MEMBER (J)

WL  
MEMBER (A)